

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 21290/2017

(Arising out of impugned final judgment and order dated 21-10-2016 in CRLA No. 2190/2004 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA No.53771/2018-EXEMPTION FROM FILING O.T. and IA No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 20-04-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Pramod Swarup, Sr. Adv.
 Ms. Alka Sinha, Adv.
 Mr. Anuvrat Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER